

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 273 of 2015 &
IA No. 441 of 2015**

Dated: 09th August, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

West Bengal State Electricity Distribution Co. Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant : Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr.K.S.Dhingra for R-1

Mr. Rajiv Yadav for R-2

Ms. Suparna Srivastava

Ms. Sanjana Dua for R-3

ORDER

As the matter was not reached, post this matter for hearing on **04.10.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

**(S.D. Dubey)
Technical Member**

js/vt

**(Justice N.K. Patil)
Judicial Member**